

From:

**Atul Srivastava, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
LNJN National Institute of Criminology & Forensic Science,
Ministry of Home Affairs, Govt. of India,
Sector-3, Outer Ring Road,
Rohini, Delhi – 110085**

No. 140 /Admin (Services)/2017 Dated:Allahabad: March 10, 2017

**Subject: Nomination for training Courses scheduled during April to June, 2017
at the Institute.**

Sir,

With reference to your letter no. 20/01/2016-NICFS dated 13.01.2017 on the above subject, I am directed to say that the Hon'ble Court has been pleased to nominate the Judicial Officers for the training mentioned against their name at **LNJN National Institute of Criminology & Forensic Science, Ministry of Home Affairs, Govt. of India, Delhi:**

Sl. No	Name of Officer(s) S/Sri	Designation & Present Place of Posting	Programme Name and Date
1.	Vinay Kumar-II	Judicial Magistrate, Gorakhpur	Course on Victimology and Victim Justice 3 – 7 April, 2017
2.	Ajay Tyagi, HJS	Additional District & Sessions Judge, Etah	Course on Scientific Investigation of Crime Involving Firearms 10 – 13 April, 2017
3.	Vijay Kumar-IV	Addl. Civil Judge (Junior Division), Ramabai Nagar	Course on Document Examination for CJF 17 – 21 April, 2017
4.	Nalin Kant Tyagi, HJS	Joint Registrar (Judicial) (Inspection), High Court, Allahabad	Course on Crime and Justice 24-28 April, 2017
5.	Kamal Singh	Addl. Civil Judge (Junior Division), Kairana-Muzaffar Nagar	Course on Crime against Women & Children 01-05 May, 2017
6.	Kiran Gond	Civil Judge (Junior Division), Baghpat	Course on Investigation of Road Accidents 08 – 12 May, 2017
7.	Mradanshu Kumar	Civil Judge (Junior Division), Attara, Banda	Course on Expert Testimony in Criminal Trial 15 – 19 May, 2017
8.	Sudeep Kumar Banerjee, HJS	Presiding Officer, Nagar Mahapalika Tribunal, Lucknow	Course on Digital Evidence and Online Social Media 22 - 26 May, 2017

9.	Rajeev Saran	Civil Judge (Junior Division), Saidpur-Ghazipur	Course On Advancing Justice through DNA Technology 29 May –02 June, 2017
10.	Ashok Kumar Mishra, HJS	Additional District & Sessions Judge, Mirzapur	Course on Drug Law Enforcement & Forensic Science & Financial Investigation 05-09 June, 2017

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 140 (i)/Admin. (Services)/2017 Dated: March 10, 2017

Copy forwarded for information and necessary action:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Gorakhpur, Etah, Ramabai Nagar, Muzaffarnagar, Baghat, Banda, Ghazipur and Mirzapur with the request that kindly direct the officers concerned to send the information in respect of themselves to the Institute {(a) Name of Course (b)Name/ Designation of Officer (c) Contact details of the nominee (viz. Cell Number & E-mail ID)}. Nominated officers must not proceed without acceptance of nomination. Hostel accommodation on single occupancy basis is provided on firm basis to all nominated officers. Details can be ascertained from Hostel Warden, Telefax 011-27525083. The list of accepted nominees can be downloaded from Institute Website www.nicfs.nic.in under link 'Training' about 30 days prior to Course. A second list, if needed, will be hosted on Website 15 days prior to Course as well as acceptance will be issued through police wireless to sponsoring authorities and nominated officers. Intimation by SMS to selected officers will be sent if their Cell No. is furnished. They are also requested to visit to website from time to time for further communication from National Institute of Criminology & Forensic Science, New Delhi.
3. Sri Nalin Kant Tyagi, Joint Registrar (Judicial) (Inspection), Lucknow and Sri Sudeep Kumar Banerjee, Presiding Officer, Nagar Mahapalika Tribunal, Lucknow with the request that kindly report at the said Institute for participation in aforesaid training programme and send the information to the Institute in respect of {(a) Name of Course (b)Name/ Designation of Officer (c) Contact details of nominee (viz. Cell Number & E-mail ID)}. Nominated officers must not proceed without acceptance of nomination. Hostel accommodation on single occupancy basis is provided on firm basis to all nominated officers. Details can be ascertained from Hostel Warden, Telefax 011-27525083. The list of accepted nominees can be downloaded from Institute Website www.nicfs.nic.in under link 'Training' about 30 days prior to Course. A second list, if needed, will be hosted on Website 15 days prior to Course as well as acceptance will be issued through police wireless to sponsoring authorities and nominated officers. Intimation by SMS to selected officers will be sent if their Cell No. is furnished. They are also requested to visit to website from time to time for further communication from National Institute of Criminology & Forensic Science, New Delhi.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)